

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 563/(MAH)/2017

CORAM:

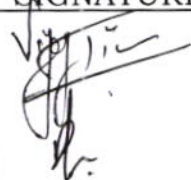
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Ramesh T Parsani
V/s.
Jayems Engineering Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Vijay S. Tiwari	Adv. for Defendant	
	PRERNA SHAWANI	Adv. for Plaintiff	

Settlement talks between the parties.
in process. noted date. 16/1/2018.

ORDER

T.C.P. No.563/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. They state that Settlement talks between the parties are in progress, therefore seeking adjournment.
3. Hence the Matter is adjourned to **16.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

22.12.2017
Aah

Sd/-

M.K. SHRAWAT
Member (Judicial)